

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/3848/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Poddar,  
Principal Judge,  
Family Court No. 3,  
Kamrup (Metro),  
Guwahati.

Dated Guwahati, the 3<sup>rd</sup> May, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. FCK3/2/14/PJ/103/23 dated 02.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **four days casual leave from 08.05.2023 to 11.05.2023 along with station leave permission, from 07.05.2023 till 11.05.2023**, as prayed for. The Counsellor (i/c), Family Court No. 3 will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2003/3849/A, dated , 03-05-2023**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
